SCHEDULE

II FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SAMRUDDHI REALTY LIMITED

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1.	NAME OF CORPORATE DEBTOR	M/S SAMRUDDHI REALTY LIMITED
2.	DATE OF INCORPORATION OF CORPORATE	28-11-2003
3.	AUTHORITY UNDER WHICH CORPORATE	RoC-Bangalore
	DEBTOR IS INCORPORATED/ REGISTERED	
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	L07010KA2003PLC032934
5.	ADDRESS OF THE REGISTERED OFFICE AND	2nd Floor, No 1, Tate Lane, Richmond Road
	PRINCIPAL OFFICE (IF ANY) OF CORPORATE	Cross Bangalore KA 560025 IN
6.	DATE OF CLOSURE OF INSOLVENCY	17 TH Feb 2020
	RESOLUTION PROCESS	17/02/2020 ALCUT D
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17/03/2020 (NCLT, Bengaluru Orders dated 13/03/2020 received by liquidator on 17/03/2020)
	CORPORATE DEBTOR	• •
8.	NAME, AND THE REGISTRATION NUMBER	Pankaj Srivastava
	OF THE INSOLVENCY PROFESSIONAL	IBBI/IPA-001/IP-P00245 /2017-18/10474
9	ADDRESS AND EMAIL OF THE	5, 5th Cross, Navya Nagar, Jakkur, Bangalore
	LIQUIDATOR AS REGISTERED WITH THE	560064 psri@live.com
10	ADDRESS AND EMAIL TO BE USED FOR	5, 5th Cross, Navya Nagar, Jakkur, Bangalore
	CORRESPONDENCE WITH THE	560064 psri@paisri.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	17/04/2020

- 1. Notice is hereby given that the Hon'ble National Company Law Tribunal (Name of Bench) has ordered the commencement of liquidation of the M/s *SAMRUDDHI REALTY LIMITED* on 13/03/2020.
- 2. The stakeholders of SAMRUDDHI REALTY LIMITED are hereby called upon to submit a proof of their claims, on or before 17/04/2020, to the liquidator at the address mentioned against item 10.
- 3. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

4. Submission of false or misleading proofs of claim shall attract Penalties.

Date: 17/03/2020

Place: Bengaluru

IBBI/IPA-001/IP-P00245 /2017-18/10474 Liquidator for SAMRUDDHI REALTY LIMITED

Professiona

Pankaj Srivastavo